



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL
2	PIL(Suo Moto)/1/2024	IN RE- XX Versus STATE OF ASSAM AND 8 ORS.	MR. T J MAHANTA (SC, GHC)	MR. D SAIKIA, AG, ASSAM MR. S BORA, SC, GMC & GDD AND SMART CITY PROJECT, GUWAHATI MR. P N GOSWAMI(R-2)
3	WA/8/2024	THE STATE OF ASSAM AND ANR. Versus JAHIRUL ISLAM ANDN 4 ORS.	MR. K GOGOI MR S DAS	MR H R A CHOUDHURY (R-1) MR J ABEDIN (R-1) MD. M H CHOUDHURY MR. A M AHMED (R-1) MR MONZUR K CHOUDHURY (r-4,5) MR. P CHAKRABORTY (r-4,5) R. BARUAH (r-4,5) MR. S N AHMED (r-4,5) P. GHOSH (R-1) TANZIM L. CHOUDHURY
4	I.A.(Civil)/1230/2024 in WA/4638/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) GA, ASSAM MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
	WITH WA/4638/2024 (Filing Number)	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS G	MR H K DAS	
	WITH I.A.(Civil)/4640/2024 (Filing Number)	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS G	MR H K DAS	

5	I.A.(Civil)/1445/2024 in WA/4365/2024	DR. SUTAPA SIKDAR AND ANR Versus DR. MANOJ KUMAR PAUL AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN	SC, HIGHER EDU
	WITH WA/4365/2024 (Filing Number)	DR. SUTAPA SIKDAR AND ANR Versus DR. MANOJ KUMAR PAUL AND 4 ORS F	MS. D GHOSH	
6	I.A.(Civil)/1567/2024 in ITA/150/2017	M/S BHARATI HEXACOM LIMITED Versus THE COMMISSIONER OF INCOME TAX TDS NER	MR. M DAS	SC, INCOME TAX
	WITH ITA/150/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
7	ITA/177/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
	WITH I.A.(Civil)/1566/2024 in ITA/177/2017	M/S BHARATI HEXACOM LIMITED Versus THE COMMISSIONER OF INCOME TAX TDS NER,	MR.M DAS	SC, INCOME TAX
8	ITA/178/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SHARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
	WITH I.A.(Civil)/1565/2024 in ITA/178/2017	M/S BHARATI HEXACOM LIMITED Versus THE COMMISSIONER OF INCOME TAX TDS NER	MR. S BHARALI MR.M DAS MRN NEOG	SC, INCOME TAX
9	I.A.(Civil)/1766/2024 FIXED in WA/6193/2024	M/S AMRIT FOOD PRODUCTS AND 2 ORS Versus THE ASSAM STATE ELECTRICITY BOARD AND 12 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, A S E B
	WITH WA/6193/2024 (Filing Number)	M/S AMRIT FOOD PRODUCTS AND 2 ORS Versus THE ASSAM STATE ELECTRICITY BOARD AND 12 ORS B	MR. S P ROY	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
10	WA/12/2024	MD. MAJIBAR RAHMAN AND 87 ORS. Versus THE STATE OF ASSAM AND ORS F	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE	GA, ASSAM SC, BTC SC, REVENUE SC, FOREST
11	WA/129/2024	KAMAL GOSWAMI Versus MATIAR RAHMAN AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MS. L DAS (r-1) MR A CHETIA (r-1)
12	WA/172/2024	THE INSURANCE MEDICAL OFFICER Versus SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) MR. K BHATTACHARJEE(R-1) MR. H N SARMA (r-3) MS T BARUAH(R-1) MS. A BARMAN(R-1)

13	WA/182/2024	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC
14	WA/202/2024	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D GOSWAMI MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, MINES AND MINERALS GOVT OF ASSAM DY.S.G.I. SC, FOREST
15	WA/204/2024	THE STATE BANK OF INDIA AND 3 ORS Versus PARESH CHANDRA DEKA AND 8 ORS	MR K DAS	GA, ASSAM DY.S.G.I.
16	WA/205/2024 CAVT. NO.05542/024, B/O, CAVT./554/2024	NOKIBUL ISLAM Versus MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MS N N SHARMA SC, OIL FOR CAVEATOR
17	WP(C)/2864/2024	TRIDENT INFRAPROJECTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, FINANCE AND TAXATION
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
18	WA/30/2024	THE GAUHATI UNIVERSITY AND 2 ORS. Versus RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR
19	WA/90/2024 FIXED	UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
20	WA/162/2024	ABHIJIT BARMAN Versus THE ASSAM COOPERATIVE APEX BANK LTD AND ANR. F	MR. P BOIRAGI MR. S J SARMAH	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
21	WA/203/2024	MANOJIT DAS GUPTA Versus THE UNION OF INDIA AND 3	MR U DAS MR B SINHA MR. S SAIKIA	DY.S.G.I.
22	WP(C)/3081/2024 FIXED	TAMANNA E RASSULL Versus STATE BANK OF INDIA AND ANR	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	SC, SBI
23	WP(C)/3159/2024	KAMALA KANTA SINGHA AND ANR Versus PUNJAB NATIONAL BANK AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, PNB
24	WP(C)/3174/2024	HASINA GOMES AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. A K PURKAYASTHA MR R DHAR MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
25	WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/116/2021 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APSC

26	PIL/41/2021	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
27	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE
28	WA/331/2023	PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, NCHAC SC, HIGHER EDUCATION
29	WITH WA/240/2023	JUNU DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
30	WITH WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
	WITH I.A.(Civil)/2483/2023 in WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
31	WITH WA/376/2023	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS SC, HIGHER EDUCATION
32	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
33	WA/367/2023	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI MS. S BORA MR. P BORAH	MR. S K GHOSH (r-9) MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPTT. MR. N DAS, GA, ASSAM (R- 4,5,7) MS. M D BORAH, SC, INDUSTRIES DEPTT. MS F AHMED (r-9) MS. R BORA, SC, AGRICULTURE DEPTT. SC, PCB
34	WA/432/2023 FIXED	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) SC, SEC. EDU.
35	WA/445/2023	BIKASH RANJAN SHOME Versus THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	DR. B AHMED (R-5) MR. J HANDIQUE, SC, REVENUE DEPTT. MR K UDDIN (R-5) MR. R BORA, ADDL. SR, GOVT. ADV.
36	PIL/21/2024 FIXED	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD

37	WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	WITH I.A.(Civil)/1062/2024 in WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/1891/2024 in WA/113/2024	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY
38	WA/120/2024	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
39	WA/121/2024	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	MR. D GOGOI, ADV. FOREST DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
40	PIL/19/2022	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
41	PIL/40/2023	ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST
42	WP(C)/2907/2023 FIXED	TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
43	PIL/12/2024 FIXED	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR R DHAR, SC, PWD DY.S.G.I.
44	WA/29/2024 CAVT. NO.13272/023, CAVT./1327/2023	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
HEARING				
45	WA/287/2022	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
46	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE

47	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
48	WA/294/2022	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
49	WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
50	WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/2861/2022 in WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
51	WA/467/2023 CAVT. NO.12842/023,	UNION OF INDIA Versus VIKRAMJEET DUTTA	MR. K GOGOI	MR P NAYAK (r-2) MS U SHARMA FOR CAVEATOR
52	WITH WA/458/2023 CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR P NAYAK (r-6) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	WITH I.A.(Civil)/3745/2023 in WA/458/2023	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/322/2024	JANAK RAM KEOT Versus GYANENDRA PRATAP SINGH	MR. A K HUSSAIN MR. B HUSSAIN	
2	Cont.Cas(C)/323/2024	MRINAL DAS Versus JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	
3	Cont.Cas(C)/325/2024	MOUSUMI SAHA Versus PRANJIT BORA AND ANR	MR H P GUWALA MR. A BORO MS N NEWME	
4	WP(C)/1583/2024 FIXED	M/S INDHAN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
5	WP(C)/3133/2024	PINTU GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
6	WP(C)/3144/2024	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, WATER RESOURCE
7	WP(C)/3147/2024	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 6 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, PWD
8	WP(C)/3156/2024	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, FISHERY SC, M A C
9	WP(C)/3157/2024	SUBAL CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA	SC, FISHERY
10	WP(C)/3165/2024	MD. ABDUL BARI Versus THE STATE OF ASSAM AND 4 ORS	MR. T R SARMA MR. A K ROY MR M KASHYAP	SC, P AND R.D. GA, ASSAM
11	WP(C)/3166/2024	ORIENTAL-PKB (JV) Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMAH MS. M PAUL	SC, NF RLY
12	WP(C)/3169/2024	HEMANTA KR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. M S MONDAL	SC, P AND R.D.

ORDER (IMPLEADMENT OF PARTY)

13	I.A.(Civil)/1869/2024 in WP(C)/2856/2024	FARUKUDDIN AHMED, Versus THE STATE OF ASSAM AND 4 ORS	MS J RAJKUMARI MR. L N DIHINGIA MR. L N DIHINGIA MR. A K SAHU SC, WATER RESOURCE	GA, ASSAM SC, REVENUE
	WITH WP(C)/2856/2024	FARUKUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, WATER RESOURCE
ADMISSION				
14	WP(C)/359/2021	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, PNRD
15	WP(C)/3422/2021	MOTOR WORKERS UNION Versus OIL INDIA LIMITED AND 2 ORS	MR A DASGUPTA MS B DAS MR. N CHUTIA	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MS. C BASUMATARY SC, OIL
16	WP(C)/913/2023 B/O	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD MRS. P B BHATTACHARJEE SC, FOREST
17	WP(C)/1308/2023	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	SC, PWD ROAD
18	WP(C)/3151/2023 FIXED	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
19	WP(C)/3153/2023 FIXED	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	GA, ASSAM MR. S S ROY (R-12) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
20	WP(C)/6108/2023 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
21	WP(C)/6109/2023 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
22	WP(C)/6125/2023 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
23	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
24	WITH WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)

	WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
25	WP(C)/7041/2023	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MS. T HAZARIKA	GA, ASSAM SC, AFDC
26	WP(C)/7406/2023 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
27	WP(C)/7555/2023 FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
28	WP(C)/1178/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR. B CHETRI (r-5) MR. S CHETRY (r-5)
29	WITH WP(C)/996/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
30	WITH WP(C)/998/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (r-5) GA, ASSAM, MR. B CHETRI (r-5) MR. S CHETRY (r-5)
31	WP(C)/1237/2024 FIXED	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
		ORDERS		
32	Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES Versus MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAIR(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
33	WITH Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES Versus MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAIR(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
34	Cont.Cas(C)/437/2019	AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. K KONWAR (R-6) MR. A BHATTACHARJEE MR. S DUTTA (R-6)
35	Cont.Cas(C)/536/2022	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
36	Cont.Cas(C)/639/2022	CHARAN BORGAYARY Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S R RABHA (R-2)

37	Cont.Cas(C)/667/2022	CHANDAN DAS Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
38	I.A.(Civil)/1823/2024 in WP(C)/956/2023	SMTI. PRONAMI KONWAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K NATH	GA, ASSAM SC, GMC
	WITH WP(C)/956/2023	SMTI. PRONAMI KONWAR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR D K NATH	GA, ASSAM SC, GMC
39	I.A.(Civil)/1878/2024 IN WP(C) 5650/19 (D/O) in WP(C)/5650/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/1879/2024 IN WP(C) 5647/19 (D/O)	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/1880/2024 IN WP(C) 5648/19 (D/O)	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/1881/2024 IN WP(C) 5645/19 (D/O)	PDP STEELS LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/1882/2024 IN WP(C) 5646/19 (D/O)	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA DY.S.G.I. SC, INDUSTRIES AND COMMERCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/33/2019 5 Y 6 M 9 D : (AT 10:30 AM)	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. B SARMA (AMICUS CURIAE)	PP, ASSAM
2	WITH Crl.A/164/2019 5 Y 6 M 9 D :	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
MOTION				
3	WP(C)/1203/2024 FIXED, WITH LCR	MD. SULTAN KHAN Versus UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. N A CHETIA	GA, ASSAM DY.S.G.I. SC, F.T
4	WP(C)/3167/2024	ABUL KASHEM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/3168/2024	TASIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3170/2024	DUDHJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/3171/2024	MOINUL HOQUE @ MONIRUL ALI @ MONIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/3173/2024	SURAJ ALI @ SURUJ ALI Versus THE UNION OF INDIA AND 7 ORS	MS. G BORAH MS L BARUAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/3175/2024	SUKUR ALI Versus THE UNION OF INDIA AND 6 ORS	MD K RAHMAN MR. SAIDUL ALOM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
10	W.P.(Cri.)/1/2023 FIXED	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
11	I.A.(Civil)/1713/2024 B/O in WP(C)/614/2024 WITH WP(C)/614/2024 WITH LCR	SURIA KHATUN, Versus THE UNION OF INDIA AND 8 ORS SURIA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MR. A ROSHID MS. T BEGUM	DY.S.G.I. GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/326/2024	MOUSHUMI DAS Versus JAYANT NARLIKAR AND 4 ORS.	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	
2	WP(C)/3022/2024 FIXED	JOGEN BANIA Versus THE UNION OF INDIA AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
3	WP(C)/3023/2024	ANISH KALAM Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
4	WP(C)/3045/2024	ZAMALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, EXCISE DEPTT.
5	WP(C)/3050/2024	SUSHANTA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, EXCISE DEPTT.
6	WP(C)/3064/2024	SWAPAN BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MR. S K ROY P DUTTA	GA, ASSAM SC, REVENUE
7	WP(C)/3075/2024 FIXED	KARUNA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. J KALITA MR SOHAING	SC, AG SC, FINANCE DEPTT. SC, PWD
8	WP(C)/3132/2024	UTPAL BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MR. D GOSWAMI MS. P MEDHI	GA, ASSAM
9	WP(C)/3137/2024	MD RAJIB ALI AND 1532 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, WATER RESOURCE
10	WP(C)/3148/2024	JUMI PHUKAN Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	
11	WP(C)/3149/2024	SUJIT PAUL AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	

12	WP(C)/3151/2024	DIBYAJYOTI THAKUR AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD	MR D TALUKDAR MR P CHOWDHURY	
13	WP(C)/3152/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	SC, WATER RESOURCE
14	WP(C)/3153/2024	SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/3154/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, WATER RESOURCE
16	WP(C)/3160/2024	YOHANNAN G, Versus THE UNION OF INDIA AND 3 ORS	MS S DAS MR. R CHOUDHURY MS. H DAS	DY.S.G.I.
17	WP(C)/3176/2024	MANGALA PRASAD NAYAK Versus THE UNION OF INDIA AND 5 ORS	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/1722/2024 in Cont.Cas(C)/50/2019	PALTAN BAZAR SAK PACHALI KHUDRA BABASAYEE SANTHA AND ANR. Versus MEGHA NIDHI DAHAL AND 2 ORS	MR M H AHMED	SC, REVENUE
	WITH Cont.Cas(C)/50/2019	PALTAN BAZAR SAK PACHALI KHUDRA BABASAYEE SANTHA AND ANR. Versus MANALISA GOSWAMI and ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S BORA MS J RAJKUMARI
ADMISSION				
19	WP(C)/5901/2021	JAYANTI MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR N ISLAM	GA, ASSAM MR. J K GOSWAMI (R-5) SC, PWD
20	WP(C)/3559/2022	TRISHNA BORGHAIN CHETIA Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
21	WP(C)/5192/2022 FIXED	MRS. ALAKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
22	WP(C)/8315/2022 FIXED	ABDUL NOOR ISLAM @ ABDUL NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/2230/2023 FIXED	SAFIOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM MR. A HASAN
24	WP(C)/3197/2023	SUDIP KR DHAR AND 13 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
25	WP(C)/4088/2023	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R- 7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE

26	WITH WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
27	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
28	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
29	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT
30	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
31	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
32	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
33	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
34	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE

35	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
36	WITH WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
37	WP(C)/4822/2023 B/O	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/4932/2023 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
39	WP(C)/6255/2023	ANUP JYOTI CHOHO AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	MR. A K DUTTA DY.S.G.I.
40	WP(C)/7015/2023 FIXED	BOBBY KHAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
41	WP(C)/7502/2023	CHOU GANSENG SINGPHO Versus THE ASSAM GAS COMPANY LIMITED AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR K KHANNA (R-3) MS M DAS (R-3)
42	WP(C)/718/2024 B/O	UTPAL TALUKDAR Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	MR S CHAKRABORTY SC, ONGC
43	WP(C)/1207/2024 B/O	MUMTAZ BEGUM @ BEWA Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, AG SC, WATER RESOURCE
44	WP(C)/1295/2024 FIXED	PRANJAL KATAKI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
45	WP(C)/2200/2024 FIXED	JAWAHIR MD EKBAL Versus THE STATE OF ASSAM AND 2 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MS. N BORAH (R-2,3) MR S DUTTA (R-2,3) MR U.SARMAH (R-2,3)
46	WP(C)/2450/2024 FIXED	GITIKA BANIK Versus OIL INDIA LIMITED AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS MR. I BORTHAKUR	DY.S.G.I. SC, OIL
47	WP(C)/2482/2024 FIXED	ASI/MIN 025130404 SWARAJ SINHA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MRS. R DEVI DY.S.G.I.
48	WP(C)/2928/2024 FIXED	HEAD CONSTABLE -GD (MAH) MALATI DEVI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. B SARMA DY.S.G.I.
49	WP(C)/2966/2024 FIXED	ARUP KUMAR BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, FOREST
ORDERS				
50	Cont.Cas(C)/546/2019	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	
51	Cont.Cas(C)/548/2019	RAJU SARKAR AND 23 ORS. Versus MUKESH CHANDRA SAHU, I.A.S.	MR. K SINGHA MR. D GOGOI	MR. D BARUAH MS. N UPADHYAY MR. A I Ali

52	Cont.Cas(C)/552/2019	ABDUL HANNAN Versus RAJESH PRASAD	MR. M BHAGABATI MS G BORA MR E AHMED MR. S B SARMA	
53	El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY		MR. P N GOSWAMI MR P P MEDHI
54	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
55	WP(C)/4311/2022	BISHNU RAM GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. D K BHATTACHARYYA MR A ATREYA	GA, ASSAM SC, AG SC, FINANCE
56	Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)
	WITH Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR Versus AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
58	Cont.Cas(C)/183/2023	PRASANTA KR GOGOI Versus JAYASHREE NAIDING	MR SAURADEEP DEY MR P H KONWAR	MR. P N GOSWAMI (R-1) MR. K P PATHAK (R-1) MR. D GOGOI (R-1)
59	I.A.(Civil)/1844/2023 in MACApp./95/2017	MRS SUSHILA DEVI and 6 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MR. S K GOSWAMI
	WITH MACApp./95/2017	THE ORIENTAL INSURANCE CO. LTD Versus MRS SUSHILA DEVI and 8 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR D MONDAL (r-1) MR. A CHAMUAH MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8)
	WITH CO/17/2019 in MACApp./95/2017	MRS. SUSHILA DEVI AND 6 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. S K GOSWAMI
HEARING				
60	WP(C)/6443/2016 B/O	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
61	WP(C)/3278/2019 B/O	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
62	WP(C)/644/2022 B/O	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/48/2024	NIBEDITA NATH Versus SIDDHARTHA SANKAR NATH	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
2	CRP/67/2024	MANAGING COMMITTEE OF MOTHER TERESA L.P. SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	DR. R SARMAH MS. D SHARMA MS. N BARMAN MS P SAHA	SC, ELEM. EDU
3	CRP(IO)/186/2024 FIXED	RAM KRISHNA DUTTA AND 2 ORS Versus BIMAL PHUKAN @ BIPIN BHARALI	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	
4	CRP(IO)/198/2024	ABU TALEB SEIKH Versus MD. SURAJ JAMAL AND 4 ORS	MR. B PHUKAN MR. P KR KALITA	
	WITH I.A.(Civil)/1901/2024 in CRP(IO)/198/2024	ABU TALEB SEIKH Versus MD. SURAJ JAMAL AND 4 ORS	MR. B PHUKAN MR. P KR KALITA	
5	CRP(IO)/199/2024 CAVT. NO.05512/024,	BIPUL DEB Versus RAM CHANDRA KUMAR AND 22 ORS	MR. S. DEY MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. R ALI MR M BORO FOR CAVEATOR
6	CRP(IO)/200/2024	BASANTI DAS Versus PUNESWAR BARMAN AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA DR AZIZ KHAN	
7	CRP(IO)/201/2024	MD. FAJUR RAHIM Versus KHAIRUL ISLAM AND 3 ORS.	MR. A K SAHU MR. S SAHU MS A ROY	
8	CRP(IO)/202/2024	DON BOSCO SCHOOL Versus CHALANA TALUKDAR	G UDDIN MS ANNA K P P ADHIKARI	
9	CRP(IO)/203/2024	NATIONAL PROJECTS CORPORATION LIMITED Versus NORTH EASTERN POWER CORPORATION LIMITED AND 3 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	
10	CRP(IO)/204/2024	ABDUL MOTIN ANCHARY Versus MUSSTT FOZILA KHATUN	MR A A DEWAN MR H A RASHID A M RAHMAN	

11	CRP(IO)/205/2024	UMA BANIK Versus CHANDRA SEKHAR BANIK	MR. S D PURKAYASTHA MS S.S.BORA	
12	CRP(IO)/206/2024	NITYANANDA PATRA AND ANR Versus RENU GOHAIN AND 2 ORS	MR. P SUNDI	
ADMISSION				
13	MACApp./279/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
	WITH I.A.(Civil)/1305/2018 in MACApp./279/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
14	CRP(IO)/59/2023 FIXED	M/S SRD NUTRIENTS PVT. LTD. Versus HIRANYA KUMAR SAIKIA AND 7 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A BHATTACHARYYA (R5-R7) S. J. SAHARIAH (r-1,3,4)
15	CRP(IO)/361/2023 B/O	AIKON SAIKIA AND ANR Versus MANORANJAN SAIKIA AND 8 ORS	MR K K MAHANTA (Sr. Advocate) MR. B P BORAH MR. S P ROY MR P K GOSWAMI MR. B D DEKA MS. N DEY MS N BEGUM MR S GAUTAM MR. P SARMAH	
16	Mat.App./19/2024	XXXXXXX Versus XXXXXXX	MR H P GUWALA MR. A BORO	
17	MACApp./237/2024	NATIONAL INSURANCE COMPANY LTD Versus SMTI MANOMATI KALITA and 6 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR K BHUYAN (r-1 TO 5) MR. M U E BHUYAN (r-1 TO 5) R K TALUKDAR (r-1 TO 5)
	WITH I.A.(Civil)/1615/2024 in MACApp./237/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI MANOMATI KALITA and 6 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
18	MACApp./269/2024	UNITED INDIA INSURANCE CO. LTD . Versus SONIA SINHA AND 2 ORS .	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. S RAHMAN MR A N IQBAL MR R KASHYAP MR S.SARMAH
	WITH I.A.(Civil)/1745/2024 in MACApp./269/2024	UNITED INDIA INSURANCE CO. LTD . Versus SONIA SINHA AND 2 ORS .	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. S RAHMAN MR A N IQBAL MR R KASHYAP MR S.SARMAH
19	MACApp./288/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. S S ROY (r-3) MR. B BARUAH (R-1,2) MR. S BORTHAKUR (r-3) MS. S KAKATI (r-3) MR S HUSSAIN (R-1)
	WITH I.A.(Civil)/1813/2024 in MACApp./288/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. S S ROY (r-3) MR. B BARUAH (R-1,2) MR. S BORTHAKUR (r-3) MS. S KAKATI (r-3) MR S HUSSAIN (R-1)
ORDERS				
20	MACApp./161/2014 WITH LCR	SHASHANKA PAUL @ SOCHANTA PAL Versus ORIENTAL INSURANCE CO. LTD	MR. U DUTTA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MS M GAZLOO

21	MACApp./573/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1 to 4) MR Z HUSSAIN (R-5) MR. A SHAKIL (r-1 to 4) MR K TARUNKUMAR
22	MACApp./404/2022 WITH LCR, B/O	RABIN SARMA @ RABINDRA NATH SARMA Versus SUBHAS DAS and 2 ORS.	MR.J SARMA MRS. B DAS	MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
23	MACApp./739/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MR. D BARUAH MR. D BARUAH MS. P C BARNALI NAIR MS. T. PAIT MS. T. PAIT
	WITH I.A.(Civil)/3012/2022 in MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
24	WITH MACApp./572/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MR. D BARUAH (r-3) MS. P C BARNALI NAIR MS. T. PAIT (r-3)
25	CRP(IO)/73/2023	MD. KARIM ALI Versus MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
26	CRP/129/2023	PANNA NEEDHAM @ PANA NIDHAM Versus MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR. R KALITA MR. A DHAR MR P DOLEY (R1-6)
27	I.A.(Civil)/237/2023 in CRP/479/2023	ABDUL MANNAN AKOND Versus RAISUL ISLAM AZAD	MS. R CHOUDHURY MR N RAHMAN	
	WITH CRP/479/2023 (Filing Number)	ABDUL MANNAN AKOND Versus RAISUL ISLAM AZAD B	MS. R CHOUDHURY	
28	MACApp./320/2023	JAYA BORA AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
29	WITH MACApp./321/2023	SADHAN KARMAKAR Versus NATIONAL INSURANCE CO. LTD. AND AND.	MR. A R AGARWALA MR ADITYA AGARWALA	
30	WITH MACApp./322/2023	DHARMAN DAS @ DHARMENDRA DAS Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
31	WITH MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH I.A.(Civil)/2367/2023 in MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	

32	WITH MACApp./324/2023	MANOWARA KHATUN AND 3 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
33	I.A.(Civil)/767/2023 in MFA/2218/2023	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	WITH MFA/2218/2023 (Filing Number)	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR B	MR. U DUTTA	
34	I.A.(Civil)/1354/2023 in MACApp./3818/2023	BIREN KALITA Versus RASHMI PERIWAL (RATHI) AND ANR.	MR D MONDAL	MR. S DUTTA (R-2) MS S MOCHAHARI (r-2) MR. S DUTTA (R-2) MR S DUTTA (r-2)
	WITH MACApp./3818/2023 (Filing Number)	BIREN KALITA Versus RASHMI PERIWAL (RATHI) AND ANR. A	MR D MONDAL	
35	I.A.(Civil)/3434/2023 in MACApp./9090/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SUBARNA DUTTA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR G SAIKIA (r-1) MR M H CHOUDHURY (r-1) MR. D BARUAH (r-1)
	WITH MACApp./9090/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SUBARNA DUTTA A	MS. R D MOZUMDAR	
36	MFA/15/2024 WITH LCR, FIXED	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.
37	CRP/34/2024 FIXED	ANUWARUZ ZAMAN AND ANR Versus ON THE DEATH OF HABEJ ALI, HIS LEGAL HEIRS FULESA KHATUN AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR P KATAKI MR M HALOI
38	I.A.(Civil)/101/2024 in Test.App./8167/2023	BRAJEN KALITA Versus HEMANTA KALITA AND 3 ORS.	MR. A CHAMUAH MR. P K BHUYAN	MR P KALITA(R-1) MRS S GOSWAMI(R-1)
	WITH Test.App./8167/2023 (Filing Number)	BRAJEN KALITA Versus HEMANTA KALITA AND 3 ORS (A)	MR. A CHAMUAH	
	WITH I.A.(Civil)/178/2024 (Filing Number)	BRAJEN KALITA Versus HEMANTA KALITA AND 3 ORS (A)	MR. A CHAMUAH	
39	I.A.(Civil)/173/2024 in MFA/15524/2023	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI N DHAR	
	WITH MFA/15524/2023 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR B	MR. R K BHATRA	
	WITH I.A.(Civil)/15526/2023 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR B	MR. R K BHATRA	
40	I.A.(Civil)/264/2024 in MACApp./977/2024	ORIENTAL INSURANCE CO. LTD. Versus MONIKA DAS PAIT AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	MR. S K TALUKDAR (R-1) MS. S T BOKTH (R-1) MS. B. BANIA (R-1)

	WITH MACApp./977/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY	
	WITH I.A.(Civil)/978/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY	
41	I.A.(Civil)/268/2024 in MACApp./14244/2023	HAMIDA KHATOON AND 2 ORS. Versus THE BRANCH MANAGER AND 3 ORS.	MR. A CHETIA MR. J KOTOKY	MS L SHARMA (r-1) MS R R MUZIB (R-3) MS T GHOSH (R-3)
	WITH MACApp./14244/2023 (Filing Number)	HAMIDA KHATOON AND 2 ORS. Versus THE BRANCH MANAGER AND 3 ORS. E		
42	I.A.(Civil)/349/2024 in MACApp./1082/2024	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./1082/2024 (Filing Number)	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA	
43	I.A.(Civil)/752/2024 in FAO/2117/2024	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MR S BORTHAKUR MS. P BORAH MR P H KONWAR MR P H KONWAR
	WITH FAO/2117/2024 (Filing Number)	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA E	MR. P BHOWMICK	
44	I.A.(Civil)/1173/2024 WITH LCR, FIXED in MACApp./79/2020	SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
	WITH MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
45	I.A.(Civil)/1689/2024 WITH LCR in MACApp./393/2018	ON THE DEATH OF GURDIP SINGH Versus THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	
	WITH MACApp./393/2018	SRI GURDIP SINGH Versus THE NATIONAL INSURANCE COMPANY LTD and ANR	MS.S KHANIKAR MS.P BARUAH MR.R N BAKSH	MR.P SINGH(R-2) MS.P HUJURI(R-1)
	WITH I.A.(Civil)/3891/2023 in MACApp./393/2018	ON THE DEATH OF GURDIP SINGH HIS LEGALHEIRS KULJEET KAUR AND ORS. Versus THE NATIONAL INSURANCE COMPANY LTD and ANR	MS. SUDAKSHINA K. MS. P BARUAH	MS P HUJURI
	WITH I.A.(Civil)/1688/2024 in MACApp./393/2018	ON THE DEATH OF GURDIP SINGH Versus THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	

46	I.A.(Civil)/1695/2024 in MACApp./13333/2023	UNITED INDIA INSURANCE CO LTD Versus GIRIDHAR DAS AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI N DKHAR	
	WITH MACApp./13333/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA	
	WITH I.A.(Civil)/13335/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA	
47	I.A.(Civil)/1764/2024 WITH LCR in CRP/32/2018	ON THE DEATH OF CHAMPALAL ROY Versus JHARNA RANI LODH and 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR (R1 TO 5)
	WITH CRP/32/2018	CHAMPALAL ROY Versus JHARNA RANI LODH and 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. N DHAR (R1 TO 5) MR. T U LASKAR (R1 TO 5) MS. S DASGUPTA (R1 TO 5) MS. U BARUAH (R1 TO 5) MR S A BARBHUIYA (R1 TO 5)
48	I.A.(Civil)/1893/2024 in MACApp./6026/2024	THE ORIENTAL INSURANCE CO. LTD. Versus PINKU BORDOLOI AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6026/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus PINKU BORDOLOI AND ANR H	MR. S K GOSWAMI	
	WITH I.A.(Civil)/6027/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus PINKU BORDOLOI AND ANR H	MR. S K GOSWAMI	
49	I.A.(Civil)/1895/2024 in MACApp./6429/2024	NILIMA BISHWAS AND 4 ORS Versus SHYAMANTA BASUMATARY AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./6429/2024 (Filing Number)	NILIMA BISHWAS AND 4 ORS Versus SHYAMANTA BASUMATARY AND ANR F	MR. A R AGARWALA	
50	I.A.(Civil)/1896/2024 in MACApp./6618/2024	SHIBASHIS CHAKRAVORTY Versus DRIBONE KHYRIEM AND 4 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./6618/2024 (Filing Number)	SHIBASHIS CHAKRAVORTY Versus DRIBONE KHYRIEM AND 4 ORS E	MR. A R AGARWALA	
51	I.A.(Civil)/1897/2024 in MACApp./6562/2024	PHANI BARMAN Versus RUPAM KAKOTI AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./6562/2024 (Filing Number)	PHANI BARMAN Versus RUPAM KAKOTI AND 2 ORS F	MR. A R AGARWALA	
52	I.A.(Civil)/1898/2024 in MACApp./6621/2024	BHAGABAN BARMAN Versus BHABESH CH. NATH AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./6621/2024 (Filing Number)	BHAGABAN BARMAN Versus BHABESH CH NATH AND 2 ORS F	MR. A R AGARWALA	
53	I.A.(Civil)/1900/2024 in MACApp./6431/2024	APIL HUSSAIN Versus MOFIZUL ISLAM AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	

WITH
[MACApp./6431/2024](#)
(Filing Number)

APIL HUSSAIN
Versus
MOFIZUL ISLAM AND 2 ORS F

MR. A R AGARWALA

HEARING

54 [MACApp./394/2016](#)
WITH LCR, FIXED

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD ABUL HUSSAIN and 4 ORS

MR. S BHUYAN
MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MS. N MODI (R5)
MR. N HAQUE (R2, R4)
MR. N ISLAM (R2, R4)
MS. M BARMAN
MR. A K AZAD (R2, R4)
MR R B ISLAM (R2, R4)
MR. M ISLAM
MR M HUSSAIN (R2, R4)
MR. N KALITA (R5)
MR. S DUTTA (R5)
MR. S DUTTA (R5)
MR. C SHARMA (R5)
MR. M A AHMED (R2, R4)

WITH
55 [MACApp./392/2016](#)
WITH LCR

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD TAMSHER ALI and 4 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. K K BHATRA (R5)
MR. N HAQUE (R4)
MR. R K BHATRA (R5)
MR A A DEWAN (R2)
MR. N ISLAM (R4)
MR. R ISLAM (R2)
MS. D GHOSH (R1)
MR. A K AZAD (R4)
MR R B ISLAM (R4)
MR. M ISLAM (R1)
MR M HUSSAIN (R4)
MS. P HUJURI (R5)
MR. M A AHMED (R4)

WITH
[I.A.\(Civil\)/3671/2019](#)
in MACApp./392/2016

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD TAMSHER ALI and ORS

MR. R GOSWAMI
MS. M SAIKIA

MR. K K BHATRA
MR. R K BHATRA

WITH
[I.A.\(Civil\)/3672/2019](#)
in MACApp./392/2016

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD TAMSHER ALI and ORS

MR. R GOSWAMI
MS. M SAIKIA

MR. K K BHATRA
MR. R K BHATRA

WITH
[I.A.\(Civil\)/3673/2019](#)
in MACApp./392/2016

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD TAMSHER ALI and ORS

MR. R GOSWAMI
MS. M SAIKIA

MR. K K BHATRA
MR. R K BHATRA

WITH
56 [MACApp./393/2016](#)
WITH LCR

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD AMSHER ALI and 4 ORS

MR. S BHUYAN
MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. K K BHATRA (R6)
MR. N HAQUE (R4)
MR. R K BHATRA (R6)
MR A A DEWAN (R2)
MR. N ISLAM (R4)
MS. M BARMAN (R1)
MR. R ISLAM (R2)
MR. A K AZAD (R4)
MR R B ISLAM (R4)
MR. M ISLAM (R1)
MR M HUSSAIN (R4)
MS. P HUJURI (R6)
MR. M A AHMED (R4)

WITH
[I.A.\(Civil\)/3663/2019](#)
in MACApp./393/2016

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD AMSHER ALI and ORS

MR. R GOSWAMI
MS. M SAIKIA

MR. R K BHATRA
MR. R K BHATRA

WITH
[I.A.\(Civil\)/3664/2019](#)
in MACApp./393/2016

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD AMSHER ALI and ORS

MR. R GOSWAMI
MS. M SAIKIA

MR. R K BHATRA
MR. R K BHATRA

WITH
[I.A.\(Civil\)/3665/2019](#)
in MACApp./393/2016

UNITED INDIA INSURANCE COMPANY LTD
Versus
MD AMSHER ALI and ORS

MR. R GOSWAMI
MS. M SAIKIA

MR. R K BHATRA
MR. R K BHATRA

LAL MIA AND 6 ORS.
Versus
RAMJAN ALI

MR. J AHMED
MS. H BEGUM
MR G BHARADWAJ
MR S Z AHMED
MS. M AHMED

DR. B U AHMED
MR. P K ROYCHOUDHURY
MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN
MR M HUSSAIN

57 [CRP\(IO\)/214/2018](#)
WITH LCR, FIXED

STAY MATTERS

BISWAJIT BARUA AND 2 ORS
Versus
PRADIP KUMAR PAUL AND 2 ORS.

MR. A K PURKAYASTHA
MR. M J BARUAH
MS B MAJUMDER
MS M NEOG

MR. K R PATGIRI (r-3)
MR. B HALDAR (r-5)
MS. U HAZARIKA (r-3)
MR B DEORI (r-5)

58 [CRP\(IO\)/148/2023](#)
FIXED

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/23/2024	SHYAMA PRASAD GOWAMI @ SEMA Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/25/2024	BISHNU KARUA Versus THE STATE OF ASSAM		PP, ASSAM
3	Crl.A./191/2024	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
ORDERS				
4	CRL.A(J)/7/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. 2	BADHNA ORANG AND 5 ORS. Versus THE STATE OF ASSAM	MR. D K BAIDYA (AMICUS CURIAE)	PP, ASSAM
5	I.A.(Crl.)/105/2022 WITH LCR - 3 (THREE) FILES, P.B. - 2 in Crl.A./123/2021 WITH Crl.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
6	Crl.A./227/2022 WITH LCR - 3 (THREE) FILES, P.B. - 2	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
7	Crl.A./227/2022 WITH LCR - 3 (THREE) FILES, P.B. - 2	LAKHI PRASAD DAS Versus THE STATE OF ASSAM AND ANR	MR. A BARUAH MR. J P MORE	MR. D GOGOI MS. P SAHA, LEGAL AID COUNSEL (R-2) MRS P DUTTA DHAR PP, ASSAM
8	I.A.(Civil)/3779/2022 in Mat.App./14416/2022 WITH Mat.App./14416/2022 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX Versus XXXXXXXXX	MR. P MAHANTA MR. R B GOHAIN MR. P MAHANTA	
9	CRL.A(J)/12/2023 2 Y 11 M 25 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	MD. GAFUR ALI @ TEPU ALI Versus THE STATE OF ASSAM	MR. N DEKA (AMICUS CURIAE)	PP, ASSAM

9	CRL.A(J)/73/2023 2 Y 8 M 14 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES WITH I.A.(CrI.)/468/2023 in CRL.A(J)/73/2023	SIMON DHANI Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
10	CRL.A(J)/93/2023 1 Y 0 M 27 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. 2 WITH I.A.(CrI.)/1010/2023 in CRL.A(J)/93/2023	SIMON DHANI Versus THE STATE OF ASSAM AND ANR. BANDHANA KANDULANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI MRS. P B BORDOLOI	PP, ASSAM PP, ASSAM
11	CrI.A./404/2023 0 Y 10 M 23 D :WITH OFFICE NOTE, LCR- 3(THREE) FILES WITH I.A.(CrI.)/1060/2023 in CrI.A./404/2023	SHRI DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR DAVID BRIGHT BASUMATARY Versus REPRESENTED BY LEARNED PUBLIC PROSECUTOR.	MR. A BHATTACHARJEE MR. S PAUL MR A BHATTACHARYA A SAHARIA MS. A AGARWAL MS. K TALUKDAR MR. A BHATTACHARJEE MR. A BHATTACHARYA MR. S PAUL MS. A SARANIA MS. A AGARWAL MS. K TALUKDAR	PP, ASSAM PP, ASSAM
12	CrI.A./432/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	GOBINDA BISWAS Versus THE STATE OF ASSAM AND ANR. A	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
13	I.A.(CrI.)/7/2024 WITH LCR - 3 (THREE) FILES in CrI.A./1/2024 WITH CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR. JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM PP, ASSAM
14	CrI.A./101/2024 WITH OFFICE NOTE, LCR - 2 (TWO) FILES WITH I.A.(CrI.)/327/2024 in CrI.A./101/2024	MD. AHED ALI Versus THE STATE OF ASSAM AND ANR. MD. AHED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM PP, ASSAM
15	CrI.A./129/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES WITH I.A.(CrI.)/420/2024 in CrI.A./129/2024	MUKUT RAY @ MUKUT ROY Versus THE STATE OF ASSAM AND ANR. MUKUT RAY @ MUKUT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MRS. K DEVI(R-2) MS S A KHALIFA (R-2) PP, ASSAM PP, ASSAM
16	I.A.(CrI.)/345/2024 WITH OFFICE NOTE, B/O in CrI.A./104/2024 WITH CrI.A./104/2024	MD. JE HARUL ALI Versus THE STATE OF ASSAM MD. JE HARUL ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA MR Z KAMAR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM PP, ASSAM

17	I.A.(CrI.)/576/2024 in CrI.A./4468/2024	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI MS. S DEB	PP, ASSAM
	WITH CrI.A./4468/2024 (Filing Number)	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N J GOGOI	
	WITH I.A.(CrI.)/4471/2024 (Filing Number)	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N J GOGOI	
HEARING				
18	CrI.A./101/2020 WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	SRI BIDUL KALITA Versus THE STATE OF ASSAM AND ANR	MR. P UPADHYAY	PP, ASSAM
	WITH CRL.A(J)/96/2019 <u>5 Y 1 M 9 D :</u>	MINTU CHUTIA Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
20	CrI.A./159/2020 WITH LCR - 5 (FIVE) FILES, P.B. - 2	ASHAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	MR. P HAZARIKA (R2) MR. P K MUNIR (R2) MR. H S BORAH (R2) PP, ASSAM
21	CrI.A./165/2020 WITH LCR - 6 (SIX) FILES, P.B. - 2	SHRI KANBURAH RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR A SARMA MS S SAIKIA	PP, ASSAM
22	CrI.A./182/2020 WITH LCR - 5 (FIVE) FILES, P.B. - 2	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	MR D TALUKDAR,AMICUS CURIAE(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
ORDERS				
2	WP(C)/2466/2024 FIXED	TAPASH BHARADDWAJ AND ANR Versus THE GOVT OF ASSAM AND 3 ORS	MR D DEKA MR. J BHARALI MR N J KUMAR	GA, ASSAM SC, GHC

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5324/2023 FIXED	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/1521/2024 in WP(C)/5324/2023	MRS. MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
2	Cont.Cas(C)/307/2024	SMTI MONIKHA BORAH AND ORS Versus SRI GYANENDRA DEV TRIPATHI IAS AND ANR	P BURAGOHAIN MR M BARMAN	
3	Cont.Cas(C)/327/2024	MANJIR ALI BHUYAN Versus LACHIT KUMAR DAS AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. I U CHOWDHURY	
4	WP(C)/1932/2024	MD. MOSRAK ALI Versus THE STATE OF ASSAM AND 2 ORS	MS A HUSSAIN S AHMED	GA, ASSAM
5	WP(C)/2714/2024	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	GA, ASSAM
6	WP(C)/3126/2024	DHRUBA LOCHAN SUTRADHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A WAHAB MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
7	WP(C)/3130/2024	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE

8	WP(C)/3131/2024	NAGEN DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY
- FOR ORDERS -				
9	I.A.(Civil)/1107/2024 FIXED in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH WP(C)/466/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
10	WP(C)/2548/2024 FIXED	NIPUL KALITA Versus TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
12	WP(C)/2639/2024 FIXED	ANJALI BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, HEALTH SC, NRHM SC, FINANCE
13	WP(C)/2644/2024 FIXED	HOTEL ATITHI Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	WP(C)/7989/2022 FIXED	KARTIK BASAK AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM MR. K BHATTACHARJEE (r- 5) MR. S DAS (r-5) MS B TALUKDAR (r-5) SC, GMC
15	WP(C)/2782/2024 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB
16	WP(C)/2790/2024 FIXED	KRISHNA CHANDRA DAS AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
17	WP(C)/977/2023 CAVT. NO.01392/023, FIXED, WITH CAVT. 139/2023	M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
18	WP(C)/5328/2023 FIXED	ATIKUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM MR. M BISWAS (R3, R4) MR. A BARUAH (R3, R4) MR. J P MORE (R3, R4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/12/2016 (HEARING), WITH LCR	SHRI KANAK DEKA Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION and ANR	MR. N ANAND MR. B DEKA MS. L SRIVASTAV MR. H ALI MR. A K SINGH MR. A H MULLA MR. H L MAURYA	
	WITH I.A./558/2016 in RFA/12/2016	SHRI KANAK DEKA Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION and ANR	MR.N ANAND MR.B DEKA MS.L SRIVASTAV MR.H ALI MR.A K SINGH MR.A H MULLA MR.H L MAURYA	
2	RFA/24/2016 (HEARING), WITH LCR	ASSAM GOVERNMENT MARKETING CORPN. LTD. and 3 ORS. Versus M/S. PADMAWATI SUPPLY AGENCIES and ORS.	MR.A C SARMA MR.P CHAKRABORTY MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.B HALDAR MR.S CHANDA	MR.S K AGARWAL
ADMISSION				
3	Crl.Rev.P./360/2023 PART-HEARD, FIXED	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM
4	WITH Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R- 2,3,4,5,6) MR. B HUSSAIN (R- 2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
5	Crl.Pet./1457/2019 WITH LCR 3 FILES, FIXED	PRANAB KUMAR MEDHI Versus KABIR DEWAN AND ANR.	MR. N DEKA MR D DEKA	MR. S. DUTTA (R-1) MR. P MAHANTA (R-1) PP, ASSAM

6	WITH Crl.Pet./1460/2019	HIMLEENA GAUTAM Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY	MR. S. DUTTA MR. P MAHANTA PP, ASSAM
7	Crl.Pet./516/2023 WITH LCR	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR R HUSSAIN	PP, ASSAM
8	RFA/10/2024 WITH LCR	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	MR. A K SAHEWALLA (r-1,2) MR. W SHARMA (r-1,2) MS Z DOLEY (r-1,2)
	WITH I.A.(Civil)/889/2024 in RFA/10/2024	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	MR. A K SAHEWALLA (r-1,2) MR. W SHARMA (r-1,2) MS Z DOLEY (r-1,2)
9	RFA/40/2024	HORIZON MARKETING AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. S P ROY MS. V RAI	GA, ASSAM SC. WATER RESOURCE DEPTT.
10	Crl.Pet./87/2024 FIXED	MANAB JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR L KALITA (R-2) PP, ASSAM
11	Crl.Rev.P./102/2024	MD. DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M H SAIKIA (R-2) MR. R I BHUYAN (R-2) PP, ASSAM
12	Crl.Pet./376/2024 B/O	MOHIBUL RAHMAN AND ANR Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
13	Crl.Pet./378/2024 WITH LCR 1 FILE(SCANNED COPY)	NGURANG TALUK Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. A R GOGOI	PP, ASSAM
14	Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
<u>ORDERS</u>				
15	Crl.Rev.P./323/2009	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
16	WITH Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
17	CRL.A(j)/17/2020 4 Y 11 M 3 D.:WITH LCR 5 FILES	ASURUDDIN Versus THE STATE OF ASSAM	MR. P N GOSWAMI(AMICUS CURIAE)	PP, ASSAM
18	I.A.(Civil)/15/2021 in RSA/118/2012	SRIPADA DEB Versus ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA	GA, ASSAM
	WITH RSA/118/2012	SRIPAD DEB Versus BABULAL DEB and ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MR.R SARMA

	WITH I.A.(Civil)/16/2021 in RSA/118/2012	SRIPADA DEB Versus ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA	GA, ASSAM
19	Crl.Rev.P./301/2021	DINA RAM RABHA Versus DILIP KUMAR PAUL AND ANR	MR J C GAUR MR. U C DAS MR. S D PURKAYASTHA MR S CHOUDHURY K ABINANDAN	PP, ASSAM
20	I.A.(Crl.)/443/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED in Crl.A./171/2021 WITH Crl.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
21	MACApp./129/2022 WITH LCR, B/O	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR. MONALISHA NATH @ DAS AND 3 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MR. A R AGARWALA MR A AGARWALA	PP, ASSAM MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
22	MACApp./312/2022 WITH LCR, B/O	KANAKLATA KAIBARTA @ KAYBARTA AND 3 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS.	MR. A R AGARWALA MR A AGARWALA	MR. A J SAIKIA (R1) MR. K K BHATTA (R4) MD H R AHMED (r-2) MR. B KAKATI (R1) MS JONA TALUKDAR (R4) MR G S BORO (R1)
23	MACApp./313/2022 B/O	AJIT DAS Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS.	MR. A R AGARWALA MR A AGARWALA	MR. A J SAIKIA (R1) MR. K K BHATTA MD H R AHMED 9r-2) MR. B KAKATI (R1) MS JONA TALUKDAR MR G S BORO (R1)
24	I.A.(Crl.)/204/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, B/O in Crl.A./89/2023 WITH Crl.A./89/2023	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR	PP, ASSAM
25	Crl.Pet./385/2023 WITH LCR 2 FILES	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR. INAMUL HASAN Versus THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	MR. A H M R CHOUDHURY (r-2) PP, ASSAM PP, ASSAM
26	I.A.(Crl.)/799/2023 AB 2355/2019(D/O), FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM
27	Review.Pet./98/2024 in MACApp./115/2015 (D/O), WITH LCR	DAYAMANTI BORO AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
28	WITH Review.Pet./96/2023	NATIONAL INSURANCE COMPANY LTD. Versus DAMAYANTI BORO AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
29	Crl.Pet./558/2024 FIXED	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
30	I.A.(Crl.)/571/2024 in Crl.Pet./634/2024 WITH Crl.Pet./634/2024	BISWAJIT BISWAS Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH Crl.Pet./634/2024	BISWAJIT BISWAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

31	I.A.(CrI.)/575/2024 in CrI.Pet./1397/2023	RAJDIP BHUYAN Versus DIMBESWAR BHARALI AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
	WITH CrI.Pet./1397/2023	RAJDIP BHUYAN Versus DIMBESWAR BHARALI AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
32	I.A.(Civil)/1560/2024 WITH LCR, FIXED in MACApp./80/2021	RASHIDA BEGUM AND 4 ORS Versus NEW INDIA ASSURANCE CO. LTD.	MR. M AHMED	MR. A ACHARYA MR. A ACHARYA
	WITH MACApp./80/2021	NEW INDIA ASSURANCE CO. LTD. Versus RASHIDA BEGUM AND 6 ORS (E)	MRS B ACHARYA MR. A ACHARYA	MR D MONDAL (r-1 to 5) MR. M AHMED (r-1 to 5)
33	I.A.(Civil)/1885/2024 in MACApp./306/2017 (D/O), WITH LCR in MACApp./306/2017	SMTI SUNITA MITTAL and 2 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MS D D ROY	
34	I.A.(Civil)/1892/2024 in RFA/6654/2024	MOUSAM BURAGOHAJN Versus M/S KARENG CONSTRUCTION PVT. LTD.	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
	WITH RFA/6654/2024 (Filing Number)	MOUSAM BURAGOHAJN Versus M/S KARENG CONSTRUCTION PVT LTD E	MR. R SARMA	
	WITH I.A.(Civil)/6747/2024 (Filing Number)	MOUSAM BURAGOHAJN Versus M/S KARENG CONSTRUCTION PVT LTD E	MR. R SARMA	
HEARING				
35	CrI.Rev.P./140/2010 WITH LCR	JIBAN BORA @ BUBUL Versus THE STATE OF ASSAM	MR.B CHETRI MR.K K PARASAR	PP, ASSAM
36	CrI.Rev.P./242/2010 WITH LCR	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
37	CrI.Rev.P./246/2010 WITH LCR	MD JANNUDDI MONDAL Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA	PP, ASSAM
38	CrI.Rev.P./264/2010	MD ZAFAR ALI Versus SMTI DILRUBA BEGUM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM	
39	CrI.Pet./312/2012 WITH LCR 6 FILES	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM
40	CrI.Pet./340/2012 WITH LCR 2 FILES	HYDER HUSSAIN and ANR. Versus DHRUBAJYOTI RAVA	MR.P KATAKEY MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.I CHOUDHURY MR.S P DAS
41	CrI.Pet./341/2012 WITH LCR	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAJN MSI RAJKHOWA
42	CrI.Rev.P./258/2014 WITH LCR 2 FILES, FIXED	MD. ABDUS SABUR LASKAR Versus MD. SHAHIDUL ISLAM LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	MRM J QUADIR MR.S Y AHMED MRS.S HASNAIN
	WITH CrI.M.C./550/2014 in CrI.Rev.P./258/2014	MD. ABDUS SABUR LASKAR Versus MD. SHAHIDUL ISLAM LASKAR	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.A HAZARIKA	

43	Crl.A./218/2022 WITH LCR 3 FILES, FIXED	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	Crl.Pet./884/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	MOSTUFA KAMAL FARUK @ MD ABDUL FARUK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
<u>STAY MATTERS</u>				
45	Crl.Pet./762/2018 WITH LCR TWO FILES	JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R-2,3) PP, ASSAM
46	Crl.Pet./1387/2019 WITH LCR TWO FILES	RANJIT BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MR. J SINGH MR. K K HANDIQUE PP, ASSAM
47	Crl.Rev.P./211/2021	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
48	Crl.Pet./991/2022 WITH LCR TWO FILES	RAJU RAJKONWAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
49	Crl.Pet./1167/2022 WITH LCR TWO FILES	AMITAV SENOWA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
50	Crl.Pet./1195/2022 WITH LCR ONE FILE	TRAILOKYA BIJAY NARAYAN DEB AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MR. ARIF AHMED MS Y AFREEN	PP, ASSAM
51	Crl.Pet./1275/2022	ABDUL LATIF CHOUDHURY @ LATIF KERANI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
52	Crl.Pet./2/2023 WITH LCR TWO FILES.	DR. SHOBHANA NAYAK RAO AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR. U N CHATTRY (R-2) MR. O LASKAR (R-2) PP, ASSAM
53	Crl.Pet./351/2023 WITH LCR TWO FILES	HEMI BORA AND 3 ORS. Versus DIRECTORATE OF ENFORCEMENT	MR. P K GOSWAMI MS. R DEKA MR. S S GOSWAMI MR. M K DAS MR. P G BHAGAWATI	MS. L DEVI(r-1) SC, ED
54	Crl.Pet./362/2024	DR. VIMAL KATIYAR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MR S J CHOUDHURY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024

12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1326/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
BAIL HEARING				
2	AB/3136/2023 FIXED	HABEJ KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
3	AB/1043/2024 FIXED	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
4	AB/1286/2024 FIXED	MONJUR AHMED @ MONJURUL HOQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
5	AB/1468/2024 FIXED	IMTIAZ ANWAR Versus THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
6	AB/1546/2024 FIXED	MD. MEHBUB AHMED KHAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
ORDERS				
7	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Rev.P./273/2022 WITH CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR.		MR M HOQUE PP, ASSAM
		MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM
8	I.A.(CrI.)/574/2024 AB 2712/2023(D/O) in AB/2712/2023	KARTIK HAZARIKA Versus THE STATE OF ASSAM,	MR B BHATTACHARYYA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/6771/2017	JAYANTA HALOI and ANR. Versus THE STATE OF ASSAM and 92 ORS.	MR.J AHMED MR.A HUSSAIN MR H HOQUE MR.R K MUSHAHARY	GA, ASSAM SC, BTADC
ADMISSION				
2	WP(C)/4743/2021	SONA RAM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, APDCL
3	WP(C)/4756/2021	CHINMAY DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ	GA, ASSAM MR. N ANAND (R5) R. ALI (R5) SC, REVENUE
4	WP(C)/5545/2021	SMT. RENU MACHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
5	WP(C)/5820/2021	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
6	WP(C)/6723/2022 B/O	JITU CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	MR. B CHAKRAVARTY ASSTT.S.G.I.
7	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH,SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR,SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
8	WP(C)/3871/2023 B/O	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
9	WP(C)/6128/2023 B/O	DIBAKOR PHUKAN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE

10	WP(C)/7293/2023 B/O	MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
11	WP(C)/7416/2023 B/O	DIP PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE
12	WP(C)/2537/2024	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM
ORDERS				
13	WP(C)/3087/2023 B/O	SHIBU PRASAD SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
14	WP(C)/634/2024 B/O	JAYA SHARMA Versus UNION OF INDIA AND 11 ORS	MR. P N GOSWAMI MR. I KALITA MR. R BORA MS. RUKMINI BARUA MS. PADMINI BARUA	MR. P J SAIKIA, SR. ADV(R- 1,2,3 AND 4,5,10,12) MS M NIROLA(R-1,2,3 AND 4,5,10,12) MR K J SAIKIA(R-1,2,3 AND 4,5,10,12) DY.S.G.I. SC, NHDC SC, HIGHER EDU
15	I.A.(Civil)/1528/2024 B/O in WP(C)/3676/2023 WITH WP(C)/3676/2023	DR. ATOWAR RAHMAN Versus THE GOVT OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
		ATOWAR RAHMAN Versus THE GOVT OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A ALI MR. Y ALI S ALI	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/104/2024 FIXED WITH I.A.(Civil)/1793/2024 in RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
		TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
ORDERS				
2	RSA/260/2013 WITH LCR, FIXED	BABLA SINHA AND 3 ORS. Versus RANJIT NAG CHOUDHARY and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA	MR.A B CHOUDHURY MR G N SAHEWALLA (R-3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
			MS. R DUTTA	
3	I.A.(Civil)/2685/2023 FIXED in RSA/91/2022 WITH RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
		MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
4	I.A.(Civil)/3280/2023 WITH LCR, FIXED in RSA/195/2023 WITH RSA/195/2023 CAVT. NO. 11202/023,	ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS. Versus RAFIQUL HUSSAIN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. M DUTTA MS S DEV FOR CAVEATOR
		ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS. Versus RAFIQUL HUSSAIN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. M DUTTA MS S DEV FOR CAVEATOR
5	I.A.(Civil)/3407/2023 FIXED in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	

WITH
[RSA/12775/2023](#)
(Filing Number)

FAZAL ALI @ FAZAL HAQUE

MR. N DHAR

Versus

ASRAB ALI AND ORS. H

6 [I.A.\(Civil\)/1780/2024](#)
FIXED
in RSA/75/2024

FULBANU AND ORS

Versus

MD WAHED ALI AND ORS

MR. J AHMED
MR. D BORA
MS G PARMAWI
MR S Z AHMED

MS. P BHATTACHARYA

WITH
[RSA/75/2024](#)

FULBANU AND 16 ORS

Versus

MD WAHED ALI AND 17 ORS

MR. J AHMED
MR. D BORA
MS G PARMAWI
MR S Z AHMED

MR. T J MAHANTA
MS. P BHATTACHARYA

STAY MATTERS

7 [CRP\(IO\)/137/2024](#)
FIXED

UTPAL DUTTA

Versus

THENGALBARI ESTATE LTD. AND 3 ORS

MR. S DASGUPTA
MR. I A TALUKDAR

GA, ASSAM
SC, REVENUE

8 [CRP\(IO\)/154/2024](#)
FIXED

ICICI LOMBARD GENERAL INSURANCE
COMPANY LIMITED

Versus

IMRAN HUSSAIN AND 2 ORS

MR T KALITA
MR. A KAKATI

9 [CRP\(IO\)/157/2024](#)
FIXED

CHATTRA KR DAS

Versus

NAZMINA KHATUN AND 2 ORS

MR. A R SIKDAR
MR. M H TALUKDAR

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4606/2020 PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1778/2024	JITENDRA NATH Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
2	Bail Appln./1779/2024	MD. JEHERULHOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
3	Bail Appln./1788/2024	BHABEN DEKA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS A GHOSAL	PP, ASSAM
4	Bail Appln./1795/2024	SHAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
5	Bail Appln./1796/2024	MD. AFAJ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM	PP, ASSAM
6	Bail Appln./1798/2024	RUP KUMAR RABHA Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH MS D DUTTA	PP, ASSAM
MOTION				
7	Crl.Rev.P./233/2024	KARUNA KALITA AND 2 ORS Versus JANAKI DEKA	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	
8	Crl.Pet./706/2024	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
9	Crl.Pet./707/2024	MUNIN BARMAN @ MOON BARMAN Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
10	Crl.Pet./708/2024	KAMAL KISHORE SEN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. I AHMED MR. V A CHOWDHURY	PP, ASSAM
11	Crl.Pet./709/2024	SAIKHONG BORO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM

12	Crl.Pet./710/2024	MUNINDRA KUMAR DEV SARMA Versus CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	
13	AB/1506/2024 FIXED	BHUPEN NATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
14	AB/1507/2024 FIXED	RINTU MIAH @ RINTU SK Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
15	AB/1517/2024 FIXED	RANJAN RAJKHOWA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. T U LASKAR MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. J GHOSH MS. C HAZARIKA	PP, ASSAM
16	AB/1598/2024	DIGANTA SINGHA Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
ADMISSION				
17	Tr.P.(Crl.)/32/2023 WITH LCR 1 FILE(SCANNED COPY)	UTPAL JYOTI SUT Versus KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(Crl.)/353/2024 in Tr.P.(Crl.)/32/2023	KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
18	Tr.P.(Crl.)/9/2023	UTPAL JYOTI SUT AND ANR Versus KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(Crl.)/340/2024 in Tr.P.(Crl.)/9/2023	KEWELO U KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
19	CRL.A(J)/24/2024	AJIT BORAH Versus THE STATE OF ASSAM		PP, ASSAM
20	Crl.Rev.P./130/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
21	Crl.Pet./142/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	DIBYA JYOTI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	MR. S R GOGOI (r-2) MS B DUTTA (r-2) MR. C SARMAH (r-2) PP, ASSAM
22	Crl.Pet./522/2024 FIXED	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM SC, FOREST
BAIL HEARING (BA)				
23	Bail Appln./523/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM

24	Bail Appln./1437/2024 FIXED	SAKRUL ISLAM @ SAMIR Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
25	Bail Appln./1595/2024 FIXED	ARMAN ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
26	Bail Appln./1696/2024 FIXED	AJAHAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
27	Bail Appln./1717/2024 FIXED	NEKIBUR ZAMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
29	AB/133/2024 FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
30	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
31	AB/685/2024 AB 985/2024(D/O), FIXED	REZABUL HOQUE @ REJABUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
32	AB/1010/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
33	AB/1040/2024 FIXED	IMRAN ALI @ HUSSAIN Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
34	AB/1153/2024 FIXED	PRABIR BISWAS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
35	AB/1266/2024 AB 1269/2024(D/O), FIXED	ABDUL HANNAN MAZUMDER AND 6 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY (INFORMANT) MR. R A MAZUMDER (INFORMANT) PP, ASSAM
36	AB/1272/2024 FIXED	BHITALI BORA @ VITALI BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
37	AB/1319/2024 FIXED	SAHED ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	MR. A CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
38	AB/1338/2024 FIXED	JAN MAHAMMAD ALI @ MD. JAN MOMUD ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
39	AB/1344/2024 FIXED	DR NABO KUMAR PEGU @ NABA PEGU Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
40	AB/1357/2024 FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

41	AB/1489/2024 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
42	AB/1491/2024 FIXED	MD LALMAMUD ALI @ LALMAMUD ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
43	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM

ORDERS

44	Crl.Pet./275/2020	SUMIT DEB AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
45	Tr.P.(Crl.)/23/2024	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
46	Crl.Pet./80/2024 WITH LCR 2 FILES(SCANNED COPY)	BARNICUS TERANG Versus SAMINUR RAHMAN	MR. B BARUAH MR U RONGPI	
47	I.A.(Crl.)/170/2024 FIXED in CrI.Rev.P./1470/2024 WITH Crl.Rev.P./1470/2024 (Filing Number)	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA	MR. P BORAH MRS K M SAIKIA	
48	Crl.Rev.P./208/2024 FIXED	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA (H)	MRS K M SAIKIA	
49	Crl.Rev.P./208/2024 FIXED	LONGKI RONGPI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
49	I.A.(Crl.)/572/2024 CRL.PET. 596/2024(D/O) in CrI.Pet./596/2024	DR. MOHD. MERAJ ALAM Versus MRS. REHENA BEGUM	MR. P DEKA MR. A KHOUND MR R HOQUE MR A DAS MR A DAS MS A KHETAWAT	

STAY MATTERS

50	Tr.P.(Crl.)/34/2022	SAYED RAJU ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI E. YANTHAN	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM
----	-------------------------------------	---	--	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024

13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1780/2024	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
2	Bail Appln./1781/2024	ABDUL JALIL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
3	Bail Appln./1783/2024	AKTAR HUSSAIN @ AKHTAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
4	Bail Appln./1787/2024	SAYED MOFIJUR RAHMAN @ MD. MOFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
MOTION				
5	Crl.Pet./661/2024	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEV. CO. LTD (NHIDCL). AND 4 ORS Versus DEBEN DOWARAH AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA	
6	AB/1600/2024	RAJU DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
ADMISSION				
7	Crl.Pet./257/2021 WITH SCANNED COPY OF LCR.	DR BADAN CHANDRA KRO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MRS. K BARPUZARI MR. A CHAMUAH MR M CHETIA MS. T GHOSH	MR. P BORAH (R-2) MRS. K M SAIKIA (R-2) PP, ASSAM
8	Crl.Rev.P./455/2023	ASSAM FOREST PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. R B PHOOKAN MR S KHOUND MR S KHOUND MS. N BORAH MR K J HAZARIKA	MR. B D KONWAR SR. ADV. (R-2,3,4) MR. R KALITA (R-2,3,4) MR. J SINGH (R-2,3,4) MS. V V THANYU (R-2,3,4) PP, ASSAM
9	Crl.Rev.P./505/2023	JITU KALITA Versus BARNALI MEDHI KALITA	MR. W RAHMAN MR M RAHMAN	MR. S HOQUE MR. M ISLAM

10	Crl.Pet./1040/2023 WITH LCR 3 FILES(SCANNED COPY)	SAMSUL HOQUE AND GABBAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
11	Crl.Pet./1073/2023 WITH LCR(SCANNED COPY), FIXED	ARIJIT DASGUPTA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM
12	Crl.Pet./307/2024 WITH LCR 1 FILE(SCANNED COPY)	TAMARANA BALA SAPTAGIRI Versus THE STATE OF ASSAM AND ANR	MS. B CHOWDHURY IMSENKALA	MS. S BHUYAN (R-2) MS. C SHARMA (R-2) PP, ASSAM
13	Crl.Pet./691/2024 FIXED	SMTI. ANGKITA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	MR. A BHATTACHARYA(R-2) MS. K MALAKAR (R-2) MS B BORO (R-2) PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
15	Bail Appln./473/2024 WITH CASE RECORD(SCANNED COPY), B/O	AHMEDUR RAHMAN BARBHUIYA @ AHMEDUR BARBHUIYA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
16	Bail Appln./778/2024 WITH CASE RECORD(SCANNED COPY), B/O	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
17	Bail Appln./1257/2024 FIXED	EYARAN BIBI Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
18	Bail Appln./1371/2024 FIXED	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
19	Bail Appln./1415/2024 B/O	ABDUL ALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
20	Bail Appln./1452/2024 FIXED	DEBABRATA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR U S BORGOHAIN MS DIPSY RAJA	MR. N AHMED(R-2) MR. U CHOUDHURY(R-2) PP, ASSAM
21	Bail Appln./1538/2024 FIXED	RAKIBUL HOQUE @ RAKHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
22	Bail Appln./1577/2024 WITH OFFICE NOTE, B/O	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MS M DAS	PP, ASSAM
WITH				
23	AB/1561/2024	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MS M DAS MR Z RAHMAN MR. S MOLLAH	PP, ASSAM
24	Bail Appln./1583/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL BASIT Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	PP, ASSAM
25	Bail Appln./1630/2024 FIXED.	MD. SAMSUL HOQUE @ BABUL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
26	Bail Appln./1711/2024 FIXED	BOAZ MENASHE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

BAIL HEARING

27	AB/378/2023	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
----	-----------------------------	---	---	-----------

28	WITH AB/417/2023	NAZIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
29	WITH AB/418/2023	MUSTAFA SHAMIM BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
30	WITH AB/454/2023	HIFZUR RAHMAN AHMED @ KAZI HIFZUR RAHMAN AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
31	WITH AB/499/2023	AKBAR ALI @ AKBAR ALI SK Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
32	WITH AB/501/2023	FAKHARUDDIN AHMED @ MOULANA FAKHARUDDIN AHMED QUASIMI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
33	WITH AB/502/2023	MD. NAZIM UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
34	WITH AB/514/2023	JAMIL AHMED MAZUMDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
35	WITH AB/579/2023	MD. MUSLIMUDDIN PATOWARI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
36	WITH AB/580/2023	AMAD UDDIN BARLASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
37	WITH AB/590/2023	ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
38	WITH AB/607/2023	ABDUL HADI AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
39	WITH AB/608/2023	ABDUL AWAL MOLLAH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS. K KALITA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
40	WITH AB/609/2023	MD. AKBARUZ ZAMAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
41	WITH AB/610/2023	ABDUR RAHIM SARKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM

42	WITH AB/611/2023	KAZI HILAL AHMED AI-HILAL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
43	WITH AB/613/2023	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
44	WITH AB/649/2023	SADIQUE AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
45	WITH AB/911/2023	ABUL QUASIM KHAN @ ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
46	AB/2315/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
47	AB/2883/2023	MD ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
48	AB/1354/2024 FIXED	HAZRAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
49	AB/1415/2024 B/O	ABED ALI BHUYAN Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
ORDERS				
50	I.A.(CrI.)/425/2023 in CrI.L.P./50/2022	MD. RAHIM ALI AND 3 ORS. Versus SIRAJ ALI AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
	WITH CrI.L.P./50/2022	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R D BHUYAN MS. N M DEKA	MR M AHMED A. K. KANU MR A. ALI PP, ASSAM
51	WITH CrI.A./3029/2021 (Filing Number)	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B	MS. N M DEKA	
52	I.A.(CrI.)/521/2023 in CrI.A./6052/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA	MR N N UPADHYAYA(R-1) MR. D K BAGCHI(R-1) MR D BORUAH(R-1) MR. B B KAKATI(R-1)
	WITH CrI.A./6052/2023 (Filing Number)	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI B	MR. M SARANIA	
	WITH CrI.L.P./29/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA	
53	I.A.(CrI.)/703/2023 WITH LCR 4 FILES in CrI.A./283/2023	GAUTAM NAMASUDRA, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./283/2023	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

54	Crl.Pet./1048/2023	UTPAL JOYTI BORAH @ BITU BORAH Versus KRISHNALI GOGOI	MD S ULLAH MR N K KAKATI MS. RUKMINI BARUA MS. PADMINI BARUA	
55	Crl.Pet./1163/2023	BIKASH SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
56	Crl.Pet./331/2024 WITH SCANNED COPY OF CASE RECORD.	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
57	I.A.(Crl.)/462/2024 WITH LCR 2 FILES, FIXED in Crl.A./271/2023 WITH Crl.A./271/2023	ABDUS SAMAD, Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN	PP, ASSAM
58	I.A.(Crl.)/551/2024 BA 2474/2021(D/O), B/O in Bail Appln./2474/2021	ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
		PANKAJ KAKOTY Versus THE STATE OF ASSAM,	MR. A M BORA	PP, ASSAM
		HEARING		
59	Crl.Rev.P./28/2017 WITH LCR 4 FILES, FIXED	DEEPA DEKA Versus THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
		STAY MATTERS		
60	Crl.Rev.P./212/2021 WITH LCE 3 PARTS	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	MR. U K BARMAN (R-2) MR H ALI (R-2) MR. S DUTTA (R-2) MR. D PEGU (R-2) MR. R KONWAR (R-2) PP, ASSAM
	WITH Crl.Rev.P./261/2021	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR N BORO	PP, ASSAM
62	Crl.Pet./364/2022 WITH LCR 2 FILES	ANANTA PRASAD Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	MR. SURAJIT DAS (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR. J ABBAS (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
63	Crl.Pet./492/2022 WITH LCR 1 FILE	RIAJUL HUSSAIN AHMED Versus NABRUZ SAADAT ISLAM AND ANR	MR. Y S MANNAN MS N DEKARAJA	MR. M MORE MR. A BORPUZARI PP, ASSAM
64	Crl.Pet./618/2022 WITH LCR(SCANNED COPY)	GOURISH NAIDING Versus THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	N K NEOG (R-2) MR. M DAS (R-2) PP, ASSAM
65	Crl.Rev.P./203/2023 WITH LCR 1 FILE	DIPANJALI PRABHA DEKA Versus PRANAB KUMAR DEKA	MS. S SARMA MS. N M DEKA	DR. N DEKA
66	Crl.Pet./239/2023	PULIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A D CHOUDHURY MS G SWAMI	PP, ASSAM MS. M M KATAKEY MR. D GOGOI (SC, FOREST DEPTT.)
67	Crl.Rev.P./429/2023	BHOLANATH LAHON Versus DIWAKAR VERMA	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	
68	Crl.Pet./659/2023	MAHABUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. M HUSSAIN (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1562/2024	MD. ZIAUL HASSAN @ TUMUN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1789/2024	MONTU BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
3	Bail Appln./1790/2024	MD. AMSAR ALI @ AMSOR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
4	Bail Appln./1791/2024	NAJIRUL ISLAM Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
5	Bail Appln./1792/2024	JULAT ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
6	Bail Appln./1793/2024	GURVEER SINGH Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MS. T A AHMED MD A ISLAM M AHMED	SC, NCB
7	Bail Appln./1797/2024	PARTHIB HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION				
8	Crl.Pet./429/2024 FIXED	ARUP KR. DUTTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
9	Crl.Pet./607/2024	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
10	Crl.Pet./711/2024	DR. SUMATI CHANGKAKATI Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM

11	Crl.Pet./712/2024	VIKRANT JAISWAL @ PAPU JAISWAL Versus THE STATE OF ASSAM AND ANR	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM
12	Crl.Pet./713/2024	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
13	Crl.Pet./714/2024	SANGSAR BORO Versus THE STATE OF ASSAM AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS. P GARGO	PP, ASSAM
14	AB/1525/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
15	AB/1599/2024	MOBERAK HUSSAIN @ MOBARAK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
16	AB/1601/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	AB/1602/2024	BABUL SK @ BABU Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	PP, ASSAM
18	AB/1603/2024	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
19	AB/1604/2024	THILSINGHLUO TUOLOR Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Pet./233/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	SANJAY CHANDA Versus KAVITA SINGH CHANDA AND ANR	MS P SARMAH MR D NANDI	MR. S RANA (R-1) PP, ASSAM
21	CRL.A(J)/26/2024	RATNA JYOTI SAIKIA Versus THE STATE OF ASSAM		PP, ASSAM
22	Crl.Pet./59/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
23	CRL.A(J)/59/2024 B/O	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
	WITH I.A.(CrI.)/541/2024 in CRL.A(J)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
24	Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
	WITH I.A.(CrI.)/579/2024 in CrI.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./4205/2023 WITH CASE RECORD(SCANNED COPY)	R YARUIBO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
26	Bail Appln./44/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AHMED HUSSAIN @ AHMOD HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

27	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
28	Bail Appln./386/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
29	Bail Appln./695/2024 WITH CASE RECORD(SCANNED COPY)	KAZI ALAUDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
30	Bail Appln./1048/2024	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	Bail Appln./1184/2024	SANJOY KUMAR RAY Versus THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
32	Bail Appln./1319/2024	SUJONUR ROSHID Versus THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
33	Bail Appln./1339/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BODIOT ZAMAN @ BODIOR ZAMAN Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
34	Bail Appln./1395/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. JUBER AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
35	WITH Crl.Rev.P./484/2023	LONGSON RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
36	Bail Appln./1500/2024 FIXED	SOLOMON AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
37	Bail Appln./1534/2024	SALMAN KURSHID MAZUMDER Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
38	Bail Appln./1569/2024 FIXED	THOMAS BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
39	Bail Appln./1618/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
40	Bail Appln./1660/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS. I GOHAIN S N ULLAH	PP, ASSAM
41	Bail Appln./1690/2024 FIXED	RAHUL SUTRADHAR Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MS. N R CHOUDHURY MS. T A AHMED MD A ISLAM	PP, ASSAM
42	Bail Appln./1735/2024 FIXED	SADIQUE UL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM

BAIL HEARING

43	AB/3177/2023	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
44	AB/3238/2023	NURUL AMIN TALUKDAR Versus THE STATE OF ASSAM		PP, ASSAM
45	AB/4230/2023 FIXED	FORIDUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM

46	AB/656/2024 WITH CASE RECORD(SCANNED COPY)	RASHIDUL ALI FAKIR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	MR SARFRAZ NAWAZ, AMICUS CURIAE PP, ASSAM
47	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
48	AB/984/2024 FIXED	BHUDEV PAUL Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
49	AB/1047/2024	KAUSTAV KASHYAP BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
50	AB/1213/2024	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
51	AB/1293/2024 WITH OFFICE NOTE	MONIRUL ISLAM Versus THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
52	AB/1334/2024 FIXED	RAJIB KUMAR MOHOTTA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

ORDERS

53	W.P.(CrI.)/26/2023 FIXED	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
54	I.A.(CrI.)/464/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Pet./110/2020 WITH CrI.Pet./110/2020	SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
55	I.A.(CrI.)/581/2024 in CrI.Rev.P./5391/2024 WITH CrI.Rev.P./5391/2024 (Filing Number) WITH I.A.(CrI.)/5392/2024 (Filing Number)	SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR. AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH (F) AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH (F)	MRS M BARMAN MR. A DAS MR S N KRISHNATRAYA MR. A GOSWAMI MRS. C K GOSWAMI MR. A GOSWAMI MR. A GOSWAMI	MR. A T SARKAR MR. T AHMED PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024

11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/3880/2017 BY SLIP	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
2	WP(C)/6204/2017 BY SLIP	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
3	WP(C)/5735/2018 BY SLIP	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY

TOP OF THE LIST

4	WP(C)/2194/2013 B/O	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
5	WP(C)/5939/2014 FIXED	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
6	WP(C)/62/2015 FIXED	BIDULAL BHADRA Versus THE STATE OF ASSAM AND 4 ORS	MR.M J BARUAH	MR.Z HAMMAD(R-5) GA, ASSAM MR.A M BARBHUIYA(R-5) MS.F BEGUMR-5 SC, REVENUE
7	WP(C)/428/2015 FIXED	RAMNATH TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
<u>MOTION</u>				
8	WP(C)/6943/2023 B/O	KIAMAT ALI @ KIAMOT ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S T HOQUE MR. M RAHMAN	SC, ELEM. EDU
WITH				
9	WP(C)/3545/2023	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU MR. M RAHMAN (R-5)
10	Cont.Cas(C)/306/2024 FIXED	HARI CHANDRA SAIKIA Versus MAMATA HOJAI AND 2 ORS.	MR. R PHUKAN	
11	Cont.Cas(C)/324/2024	MUKHESWAR CHIRANG AND 21 ORS. Versus THE SECRETARY TO THE GOVT. OF ASSAM AND ANR	MRS A BUJARBARUAH MS A.SARMA	
12	WP(C)/3003/2024 FIXED	SABRINA NAWAZ Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, G U
13	WP(C)/3052/2024 B/O	DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, HIGHER EDU
14	WP(C)/3093/2024 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM SC, SEC. EDU.
15	WP(C)/3094/2024 FIXED	PRANAB RAJBONSHI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS	SC, SEC. EDU.

16	WP(C)/3127/2024	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	SC, SEC. EDU. SC, BTC
17	WP(C)/3128/2024	DULASRWN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, HIGHER EDU SC, BTC
18	WP(C)/3162/2024	PORISHMITA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	SC, HIGHER EDU GA, ASSAM DY.S.G.I. SC, HEALTH
19	WP(C)/3164/2024 B/O	DHANESH PRASAD SINGH, M.A, B.ED Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Civil)/1215/2024 FIXED in WP(C)/925/2024	SEWALI DEORI Versus JAYASREE BARUAH DUTTA @ JAYASREE BARUAH AND 3 ORS	MR. P D NAIR MR P R SARMA	MR. D GOGOI SC, SEC. EDU.
	WITH WP(C)/925/2024	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. P D NAIR (r-4) MR. A CHETRY (r-4) MRS. P GOSWAMI (r-4) MR P R SARMA (r-4) SC, SEC. EDU.
21	I.A.(Civil)/1835/2024 B/O in WP(C)/2546/2024 WITH WP(C)/2546/2024 CAVT. NO. 04862/024,	MOKLISUR ROHMAN, Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR	SC, ELEM. EDU
		TAYABUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS MR R DAS	SC, ELEM. EDU MR. H A LASKAR FOR CAVEATOR
<u>ADMISSION</u>				
22	WP(C)/2214/2020 B/O	GOBINDA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA	MR. S P DEKA MR. S P DEKA MR S M T CHISTIE, SC, SEC. EDU. DEPTT MR. B GOGOI, SC, FINANCE DEPTT.(R-8,9) MS. A DAS MS. A DAS MR A DUTTA MR A DUTTA SC, EDU MS. M LAHKAR
23	WP(C)/5467/2021 FIXED	ABU MD SUFIAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	S R BARUAH (R-5) N ISLAM SC, SEC. EDU.
24	WP(C)/6201/2021 FIXED	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
25	WP(C)/6860/2021 FIXED	KAMALA KANTA LAHARY Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, BTC SC, EDU
26	WP(C)/6870/2021 FIXED	DHARMA PRABHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, TREASURY
27	WP(C)/3732/2022 B/O	BINODE BIHARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
28	WP(C)/7372/2022 FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)

29	WP(C)/8437/2022 FIXED	SYED SHAH KAMAL SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
30	WP(C)/77/2023 FIXED	SUNITA PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
31	WP(C)/137/2023 B/O	AYESHA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU GA, ASSAM
32	WP(C)/3726/2023 FIXED	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. MS. P AGARWALA SC, U G C SC, ASSAM UNIVERSITY
33	WP(C)/4030/2023 FIXED	APARNA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
34	WP(C)/6099/2023 FIXED	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
35	WP(C)/7407/2023 BY SLIP	MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
36	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
37	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
38	WP(C)/2403/2024 FIXED	MOHAN CH KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE
39	WP(C)/2426/2024 FIXED	LAKHIMAI BHAGAWATI Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE

ORDERS

40	Cont.Cas(C)/520/2016	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
41	Cont.Cas(C)/262/2017	ANIMA KONWAR Versus PREETOM SAIKIA and ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1)
42	Cont.Cas(C)/163/2020 FIXED	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
43	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
44	Cont.Cas(C)/202/2021 B/O	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)

45	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
46	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
47	Review.Pet./174/2022 IN WP(C) 2636/2020(D/O), FIXED	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C
48	Cont.Cas(C)/769/2022	BINA GOGOI Versus BIJOYA CHOUDHURY AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU MR B KAUSHIK
49	Cont.Cas(C)/107/2023 FIXED	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR S M T CHISTIE (r-6) MR S M T CHISTIE (r-6)
50	WP(C)/4500/2023 FIXED	DHANESH PRASAD SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
51	WP(C)/6145/2023 B/O	JARJINA YASMIN ANSARI Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, ELEM. EDU MR. A K AZAD (R-8) MR. S R BARBHUIYA (R-8) MR M HUSSAIN (R-8) MR. T AHMED (R9) MS S DAS (r-7)
52	Cont.Cas(C)/14/2024	ALL ASSAM DIET OFFICERS ASSOCIATION Versus NARAYAN KONWAR, IAS	MR. B K GOGOI MR. N D SARMA C. DEKA	
53	Cont.Cas(C)/61/2024 FIXED	ZAHANARA BEGUM @ JAHANARA BEGUM Versus NARAYAN KONWAR	MD. A HUSSAIN MR. A S CHOUDHURY	
54	WP(C)/1863/2024 B/O	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
55	WITH Cont.Cas(C)/205/2024	GAJENDRA NATH KALITA Versus RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	
56	I.A.(Civil)/1883/2024 B/O, IN WP(C)/2979/2023 (D/O) in WP(C)/2979/2023	OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1782/2024	NIPUL OJAH Versus THE STATE OF ASSAM	MR Z KAMAR MR. T N DAS MS JUTISMITA DAS	PP, ASSAM
ORDER (STAY VACATING)				
2	I.A.(Civil)/1561/2024 in WP(C)/6914/2023	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR	MR H P GUWALA MR H P GUWALA	SC, APDCL
	WITH WP(C)/6914/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE ELECTRICITY OMBUDSMAN AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	MR. B K DAS (R-2) MR H P GUWALA (R-2) MR SAURADEEP DEY (R-1) MD A ISLAM (R-2)
3	WITH WP(C)/4976/2022	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/1875/2024 in WP(C)/7379/2021	BROJEN KUMAR HANDIQUE Versus THE STATE OF ASSAM, AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI	SC, SOCIAL JUSTICE AND EMPOWERMENT
	WITH WP(C)/7379/2021	BROJEN KUMAR HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE

ADMISSION

5	WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
6	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	WP(C)/3876/2015 FIXED	MD. AJBAHAR ALI and 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM MR.S K MEDHIR-6 MR.A DAS(R-6) MR.S G BHATTACHARJEE(R-6)
8	WITH WP(C)/5748/2016	SIMANTA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	GA, ASSAM
9	WP(C)/6840/2015	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
10	WP(C)/7376/2017	RAJU DOLEY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.P N GOSWAMI MS.M D BORAH MR.I KALITA MR.K P PATHAK	GA, ASSAM SC, FOREST
11	WP(C)/5826/2019	ANJANA SINGH Versus SILCHAR DEVELOPMENT AUTHORITY AND ANR.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR. S P CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED MR K BISWAKARMA
12	WP(C)/6030/2019	ON THE DEATH OF PRADIP BORBORA, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	GA, ASSAM MS. K PHUKAN MR. D SARAF MR. S S GUPTA
13	WITH WP(C)/4119/2019	ON THE DEATH OF PRADIP BORBORA, HIS LEGAL HEIRS-SMT. DIPTI BORBORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A K DUTTA MS. N UPADHYAY MR. A I Ali MR. S SUTRADHAR MS J DEKA	MR. D SARAF (R3) MR. S S GUPTA (R3) SC, REVENUE

14	WITH WP(C)/4596/2019	ON THE DEATH OF PRADIP BORBORA, HIS LEGAL HEIRS-SMT. DIPTI BORBORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. A K DUTTA MS. N UPADHYAY MR. A I Ali MR. S SUTRADHAR MS J DEKA	GA, ASSAM MR. A K BHUYAN MR. D SARAF (R5) MR. S S GUPTA (R5) SC, REVENUE
	WITH I.A.(Civil)/2283/2019 in WP(C)/4596/2019	PRADIP BORBORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. S SUTRADHAR MS J DEKA	GA, ASSAM MR. D SARAF
	WITH I.A.(Civil)/2333/2019 in WP(C)/4596/2019	SMT. MALA SEAL Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM MR. A K DUTTA
15	WP(C)/9200/2019	KAMAL KUMAR SHARMA AND 3 ORS. Versus UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
16	WP(C)/2972/2020	NURUL ISLAM TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. R ALI MR. H A AHMED	GA, ASSAM SC, FINANCE
17	WP(C)/2989/2020	M/S SARAIGHAT SECURITY AND SERVICES Versus UNION OF INDIA AND 4 ORS.	MR MINTU SAIKIA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA ASSTT.S.G.I.
18	WP(C)/3355/2020	ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR. N ALAM (R4) MR K JAIN (R4) MR K JAIN (R4) SC, REVENUE
19	WP(C)/3362/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. N G KUNDU	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL
20	WP(C)/4094/2021 CAVT. NO.04792/021,	LALIT MORAN Versus THE STATE OF ASSAM AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY MR. N B GOHAIN	SC, PNRD GA, ASSAM MS. N UPADHYAY (R-7) MR. A I Ali (R-7) FOR CAVEATOR
21	WP(C)/4926/2021	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM MR. R K TALUKDAR (r-4 to 8) MR. D BORAH (r-4 to 8) SC, REVENUE
22	WP(C)/7257/2021 B/O	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
23	WITH WP(C)/2551/2019	NAZRA AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
24	WITH WP(C)/4438/2020	NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
25	WP(C)/1060/2022	MD. NASIRUDDIN AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE
26	WP(C)/1170/2022	NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA P AGARWAL	MR S DUTTA (r-2) GA, ASSAM MR. S DUTTA (r-2)
27	WP(C)/2283/2022	M/S BN INFRAPROJECTS LLP Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. T BAIDYA MS. C DEVI	MR. K GOGOI ASSTT.S.G.I.

28	WP(C)/2284/2022	M/S B N INFRAPROJECTS LLP Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. T BAIDYA MS. C DEVI	MR. K GOGOI ASSTT.S.G.I.
29	WP(C)/3304/2022	ANJU BHAWMICK Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. D NATH, SR. GA SC, REVENUE SC, FINANCE
30	WP(C)/3461/2022	DR. DIBAKAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
31	WP(C)/8375/2022 WITH CAVT. 124/2023	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)
WITH				
32	WP(C)/7153/2023 CAVT. NO. 12462/023,	MD KHALIL UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
33	WP(C)/4806/2023	PRABEEN KR. MASKARA Versus THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
34	WP(C)/1038/2024	JONMANI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. D NATH (SR. GA, ASSAM) SC, REVENUE SC, FINANCE

BAIL HEARING (BA)

35	Bail Appln./1622/2024 FIXED	MIZANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
----	--	--	-----------------------------------	-----------

BAIL HEARING

36	AB/334/2024 WITH AB/389/2024(D/O), WITH OFFICE NOTE	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
37	AB/594/2024 FIXED	SANDIPAN PAUL CHOWDHURY Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
38	AB/605/2024	BABUL ANSARI Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
WITH				
39	AB/644/2024	SINTU ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM
40	AB/965/2024 FIXED	KANJIT KALITA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
41	AB/1292/2024 FIXED	HASIBUL ISLAM Versus THE STATE OF ASSAM	MR M RAHMAN MR. O ULLAH	PP, ASSAM
42	AB/1463/2024 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

ORDERS

43	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY
	WITH WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. M K SHARMA (R-6) MR. C K S BARUAH MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY
	WITH WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
46	WP(C)/4719/2021	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
47	Cont.Cas(C)/341/2022	PREMJIT BORO Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
	WITH I.A.(Civil)/1733/2024 in Cont.Cas(C)/341/2022	PREMJIT BORO Versus ANURAG GOEL, IAS AND ANR	MR. A BORO	MR. B CHOUDHURY
48	WP(C)/3012/2022 (FOR DISMISSAL)	ASSAM EXIM PVT. LTD. AND 2 ORS. Versus POWER GRID CORPORATION OF INDIA LTD. AND 3 ORS.	MR. P P DAS MR. R SARMA	SC, APDCL SC, PGCI LTD. SC, AEGCL
49	WP(C)/518/2023 (FOR DISMISSAL), FIXED	ON THE DEATH OF WRIT PETITIONER WAZIR AHMED, HIS LEGAL HEIRS, GULAM SHERWER, AGED ABOUT 56 YEARS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A
50	MC/11/2024 IN WP(C)/2021/2014 (D/O) in WP(C)/2021/2014	BIMAL SEAL Versus THE UNION OF INDIA and 2 ORS		DY.S.G.I.
51	I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
52	I.A.(Civil)/1310/2024 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM
	WITH WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3,6) MS. M BHATTACHARJEE (r-3,6) MR. R L YADAV (r-3,6)
	WITH I.A.(Civil)/3755/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM,	MS. G BORAH	GA, ASSAM
	WITH I.A.(Civil)/3756/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM

53	I.A.(Civil)/1841/2024 IN WP(C)/2235/2017(D/O) in WP(C)/2235/2017	SMTI. NEELAKSHI DUTTA Versus THE STATE OF ASSAM and 8 ORS.	MS.N UPADHYAY MR.B CHETRI	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.R ALI(R-8) MR. A BORUA MR. N MAHAJAN MS N BORDOLOI, SC, REVENUE DEPTT.
54	I.A.(Civil)/1850/2024 in WP(C)/1380/2024	AYNAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR A T M HUSSAIN MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM SC, REVENUE
	WITH WP(C)/1380/2024	AYNAL HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM MR. M A SHEIKH (r-6,7,8) MS F INTAZ (r-6,7,8) MR. W A SHEIKH (r-6,7,8) SC, REVENUE
HEARING				
55	Crl.Pet./1059/2023 (AT 2:00 PM), PART-HEARD, FIXED	DIPSIKHA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
56	WP(C)/3403/2019 FIXED	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024